

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 203
IB-376/ND/2020**

IN THE MATTER OF:

State Bank of India

...PETITIONER

Vs.

M/s. World Window Impex India Pvt. Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 05.02.2020

Coram:

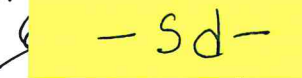
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

**For the Petitioner/Op.-Creditor/F.C. :Mr. D. Adhikari and
Ms. Vineeta Rathore,
Advocates**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the financial-creditor. No one has presented on behalf of the corporate-debtor, therefore in the interest of justice post the matter to 02.03.2020.


**(P.S.N. Prasad)
Member (J)**